

आयकर अपीलीय अधिकरण 'ए' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH, CHENNAI

मजनीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य एवं
मजनीय श्री मनु कुमार गिरि, न्यायिक सदस्य के समक्ष।
BEFORE HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM
AND HON'BLE SHRI MANU KUMAR GIRI, JM

आयकर अपील सं. ITA No.425/Chny/2024
(निर्धारणवर्ष / Assessment Year: 2017-18)

| | | |
|---|---------------------------|--|
| Anil Sound Caps 5, AVT Pasaalai Street, Annavi Thotam, Sivakasi-626 123. | बनम/ Vs. | ACIT Circle -1, Virudhunagar. |
| स्थायी लेखासं./जी आइ आरसं./PAN/GIR No. AABFA-7743-D | | |
| (पीलार्थी/ Appellant) | : | (प्रत्यर्थी / Respondent) |

Corrigendum

The Ld. AR, vide letter dated 03-07-2024, has requested for correction of his name in the cause title. Accordingly, this corrigendum is issued. The name of the representative Counsel for the assessee may be read as Shri S. Kumarasubramanian (Advocate)-Ld.AR.

Sd/-
(MANU KUMAR GIRI)
न्यायिक सदस्य / **JUDICIAL MEMBER**

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / **ACCOUNTANT MEMBER**

चेन्नई Chennai; दिनांक Dated : 03-07-2024
DS

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT Chennai.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF